## Title: Need for creation of a separate State of Telangana from Andhra Pradesh-Laid.

SHRI A. NARENDRA (MEDAK) : Small States are formed for development and growth of all the regions at par. This also fulfills the aspirations of the people. Formation of the three new States i.e. Uttaranchal, Jharkhand and Chhattisgarh is a fine example for this. In a democratic polity people have a right to equal opportunities. As a sequel to this, people identify their rights with their region and whenever their region is not developed properly or neglected they feel that their rights are violated. Therefore, the reorganization of the country does not stop at one point. If that was the case, India would have remained in the same state that existed at the time of Independence. As long as democracy continues in our country, the demand for new States is a natural corollary. The demands for Telangana is as old as 45 years. In fact Vidarbha and Telangana were favoured statehood in 1956 by the States Reorganization Commission. But this has not been done. Because of the backwardness, people of these areas continue to demand for a separate statehood. I, therefore, request the Government to consider this seriously.